ITEM NO.810 COURT NO.2 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 983/2023

JOINT FORUM OF MEDICAL TECHNOLOGISTS OF INDIA JFMTI & ORS.
Petitioner(s)

VERSUS

UNION OF INDIA & ORS. **Respondent(s)**

WITH
W.P.(C) No. 972/2026 (X)
FOR impleading party ON IA 278309/2026
FOR INTERVENTION/IMPLEADMENT ON IA 278309/2026
FOR CLARIFICATION/DIRECTION ON IA 279254/2026

IA 279254/2026 - Mentioned

Date : 25-09-2026 This application was MENTIONED today.

CORAM :
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Joby P. Varghese, AOR
M/S. Dubey & Chandra Law Chambers, AOR

For Respondent(s) : Mr. Deb Kumar, Adv.
Miss Madhulika Upadhyay, AOR

Ms. Swati Ghildiyal, AOR
Ms. Aashna Gill, AOR
Mr. Siddhant Sharma, AOR
Mr. Akshay Girish Ringe, AOR
Mr. Shovan Mishra, AOR
Ms. Sanjana Saddy, AOR
Mr. Ankit Roy, AOR
Mr. Sarvesh Singh Baghel, AOR
Ms. Mrinal Gopal Elker, AOR
Ms. Ankita Sharma, AOR
Ms. Rupali Francesca Samuel, AOR
Mr. Aljo K. Joseph, AOR
Ms. Pallavi Langar, AOR
Mr. Akshay Amritanshu, AOR
Mr. Guntur Pramod Kumar, AOR
Mr. Surjendu Sankar Das, AOR

Signature Not Verified
Digitally signed by SONIA BHASIN
Date: 2026.09.25 17:25:41 IST
Reason:

Mr. Aaditya Aniruddha Pande, AOR
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Avijit Mani Tripathi, AOR
Mr. Anando Mukherjee, AOR
Ms. K. Enatoli Sema, AOR
Ms. Nidhi Jaswal, AOR
Mr. Sameer Abhyankar, AOR
Mr. Sravan Kumar Karanam, AOR
Ms. Disha Singh, AOR
Mr. Raj Bahadur Yadav, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. Pashupathi Nath Razdan, AOR
Mr. Shreekant Neelappa Terdal, AOR
Mr. Aravindh S., AOR
Mrs. Revathy Raghavan, AOR
Mr. Harish Pandey, AOR
Ms. Shivika Mehra, AOR
Mr. Binay Kumar, AOR
Intervenor-in-person, AOR
Mr. Rahul Pandey, AOR
M/S. Devasa & Co., AOR (Mentioned on b/o)

UPON mentioning, the Court made the following

O R D E R

List on 5th October, 2026.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR